## 76 Written Answers to [RAJYA SABHA] Unstarred Questions

(b) and (c) Inquest was conducted by Metropolitan Magistrate/Sub Divisional Magistrate in each case and inquest reports in respect of the two unnatural deaths are awaited.

## Death of migrant labourers in North-East

†1116. SHRI DHARAM PAL SABHARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the Hindi speaking migrant labourers who died in Assam, Arunachal Pradesh and other North-Eastern States;

(b) the progress made in the action taken by Army Jawans, Assam Rifles and Assam-Arunachal Police to wipe out the militant outfits there; and

(c) the extent of success achieved in the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) During the current year in Assam, ULFA Under Grounds (UGs) had killed 61 Hindi speaking persons mostly labourers and pettyvendors in January, 2007 and 10 such persons in May, 2007. In the latest spree of violence against this vulnerable section, combined groups of United Liberation Front of Asom (ULFA) and Karbi Longri N.C. Hills Liberation Front (KLNLF), UGs have killed 30 persons (28 Hindi speaking) between 8-12 August, 2007 in Karbi Anglong district. No report of killing of such persons has been received from other North Eastern States.

(b) Government of Assam has strengthened the security in the State in general and Karbi Anglong district in particular. Intensive patrolling, and search and cordon operations are continuing.

(c) During the current year till 31st July, 2007, 173 ULFA and 10 KLNLF UGs have been neutralized.

## Officials and leaders indicted by Srikrishna Commission

1117. SHRI AMAR SINGH: SHRI ABU ASIM AZMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the report of Srikrishna Commission which was appointed to probe into the riots in Mumbai, has not been implemented as yet despite assurance given by Government several times;

(b) if so, the reasons therefor; and

(c) what are the names of officials and leaders who have been indicted by the Srikrishna Commission in its report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The Maharashtra Government has informed that the following action has been taken on the Srikrishna Commission Report:

<sup>&</sup>lt;sup>†</sup>Original notice of the question was received in Hindi